

TO BE PUBLISHED IN THE GAZETTE OF INDIA EXTRA ORDINARY
PART II SECTION 3, SUB SECTION(II)

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE**

NOTIFICATION NO. 39/(RE-01) /1997-2002
NEW DELHI: DATED 22-11-2001.

S.O.(E). In exercise of powers conferred under paragraph 4.11 of the Export and Import Policy 1997-2002, the Director General of Foreign Trade hereby announces All Industry rate of duty drawback for the period from 1-6-2000 to 31-3-2001 as under:-

<u>Description of item</u>	<u>Rate of duty drawback</u>	<u>Allocation</u>
Bulk Tea	Rs.2/- per Kg.	All excise

This rate shall be applicable only in cases where excise duty has been paid on procurement of bulk tea by 100% Export Oriented Units and Units in Export Processing Zones, considered as deemed exports in terms of chapter 10 of the Export and Import Policy 1997-2002.

This issues in public interest.

(N.L.LAKHANPAL)
DIRECTOR GENERAL OF FOREIGN TRADE AND
EX-OFFICIO ADDL. SECRETARY TO THE GOVT. OF INDIA

Copy to all concerned, by order, etc.

(J.K.SINGH)
JOINT DIRECTOR GENERAL OF FOREIGN TRADE
FOR DIRECTOR GENERAL OF FOREIGN TRADE